

13.2.96

Hon'ble Mr S. Dayal, AM

None for the applicant - Shri P. Mathur  
for the respondents.

The perusal of the order sheet shows  
that the applicant's counsel was present on  
24.2.93 thereafter he did not even present  
on 12.8.93, 7.9.93, 15.9.93, 29.10.93,  
2.12.93, 18.1.94, 2.5.94 and 23.1.96.

The application is, therefore, dismissed  
in default.

  
A.M.

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